

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 344 OF 2018

Dated: 18th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

Sai Wardha Power Generation Ltd.

....Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Ors.**

....Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Sheshadri

Counsel for the Respondent(s) : Ms. Pratiti Rungta for R-1
Mr. Sudhanshu S. Chaudhari
Mr. Yogesh S. Kotle for R-2
Mr. S. Rao for R-3

ORDER

Rejoinder is permitted to be filed.

Pleading are complete. List the matter for hearing on **20.11.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk